NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 20.03.2019</u> <u>NOTICE</u>

Take notice that the matters adjourned vide notice dated 19.03.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India With	21.03.2019	26.04.2019
2.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India With	21.03.2019	26.04.2019
3.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	21.03.2019	26.04.2019

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